

**IN THE INCOME TAX APPELLATE TRIBUNAL
"E" BENCH, MUMBAI**

**SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER**

**ITA No. 1887/MUM/2023
(Assessment Year 2013-14)**

&

**ITA No. 1888/MUM/2023
(Assessment Year 2014-15)**

HDFC Securities Limited,

Office Floor 8, I Think Techno Campus,

Kanjurmarg (East) - 400042

[PAN: AAACH8215R]

.....

Appellant

Commissioner of Income Tax

Vs

(Appeals),

National Faceless Appeal Centre

.....

Respondent

&

**ITA No. 1986/MUM/2023
(Assessment Year 2013-14)**

Assistant Commissioner of Income Tax

4(1)(1), Mumbai

Room No. 640, 6th Floor, Aayakar Bhavan,

M.K. Road, Mumbai - 400020

.....

Appellant

Vs

HDFC Securities Limited,

I- Think Techno Campus,

Building – B, "Alpha" Office Floor 8, Near

Kanjurmarg Station, Opp. Crompton

Greaves, Kanjurmarg (East) - 400042

[PAN: AAACH8215R]

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Respondent

CORRIGENDUM

1. Cross Appeals for the Assessment Year 2013-14 [ITA No. 1887/Mum/2023 & ITA No. 1986/Mum/2023] and appeal preferred the Assessee for the AY 2014-15 [ITA ITA No. 1888/Mum/2023] were disposed off by way of common order, dated 11/03/2024.
2. While adjudication Ground No. III raised in ITA No.

1887/Mum/2023 some mistakes had crept in been inadvertently. The details of order passed by the Tribunal in appeal for the Assessment Year 2010-11 were incorrectly stated as "Assessment Year **2007-08** [ITA No. 3137 & **3052/Mum/2014]**". The said mistake is hereby rectified by way of the present Corrigendum and accordingly the aforesaid phrase used in Paragraph 12.7 at page 9 & 10 of the aforesaid common, order dated 11/03/2024, shall stand replaced by and be read as "Assessment Year **2010-11** [ITA No. 3137 & **3502/Mum/2014]**".

3. It is ordered accordingly.

Sd/-
(Om Prakash Kant)
Accountant Member

Sd/-
(Rahul Chaudhary)
Judicial Member

मुंबई Mumbai; दिनांक Dated : 16.08.2024
Poonam mirashi, Stenographer

आदेश की प्रतिलिपि ३ ग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त/ The CIT
4. प्रधान आयकर आयुक्त / Pr.CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

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उप/सहायक पंजीकार / (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai

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